


NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/07/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/254/ (IB)/2017
NAME OF THE PETITIONER(S) : EXIM CORP INDIA PVT LTD
NAME OF THE RESPONDENT(S) : P.D.S WOOD DECORS PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			
1.	A.R. RAMANATHAN	Counsel for Petitioner	

ORDER

Mr. A.R. Ramanathan, Counsel for Petitioner present and filed a memo and submitted that they are withdrawing the petition. Memo is taken on record. In the circumstances, Petition is **dismissed** as withdrawn.


(K. ANANTHA PADMANABHASWAMY)
MEMBER (JUDICIAL)